

**HIGH COURT OF UTTARAKHAND, NAINITAL**  
**Recruitment of Programmers-2023**  
**Assistant Programmer**

Notice No. 03

Date: 16.01.2024

**Deficiency / Shortcomings Identified in the Application Forms**

Sl. No.	Name	Father's/ Husband's Name	Deficiency / Shortcomings
(1)	(2)	(3)	(4)
1	Mr. Vishal Prasad	Sri Hira Lal Arya	Domicile Certificate not enclosed.
2	Mr. Rakesh Kumar	Sri Prakash Chandra	Photograph on application form & admit card not self attested.
3	Mr. Mohit Kumar	Sri Shankar Ram	Graduation Degree & Marksheet not enclosed
4	Mr. Himanshu Kumar	Sri Leeladhar Arya	Photo not clear in Photo ID
5	Mr. Mahesh Kumar	Sri Bahadur Ram	1. Photo ID not clear. 2. Final year Marksheet of 3 year Diploma (I.T) not enclosed.
6	Mr. Sanjay	Sri Dayal Ram	1. Experience Certificates not enclosed. 2. Date of applying for NOC mentioned instead of Date of issuance of NOC.

The aforementioned applicants are required to remove/ rectify the deficiencies/ shortcomings marked in their respective Application Forms within a period of 15 days from the day of publication of this Notice i.e. 31<sup>st</sup> January, 2024 (05:00 P.M.).

- In case the 'Required Document(s)' are not annexed with the Application Form or 'not self-attested' or 'not clear', then self-attested copies of the same are to be furnished by the concerned applicant.
- An 'Undertaking' providing the details/ correct information related to the unfilled or wrongly filled Clause(s) of Application Form is to be furnished by the concerned applicant.
- With respect to 'Photograph Not Self Attested', an Undertaking along with Self Attested Photograph' is to be furnished by the concerned applicant.

The aforesaid documents/ undertaking/ information be submitted in the 'Recruitment Cell, High Court of Uttarakhand' within the prescribed time period as above, failing which their candidature will be rejected.

Sd/-  
Registrar General